Name of the Corporate Debtor: KASATA HOMETECH (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 11-08-2021; List of Creditors as on: 12-11-2021; Name of IP: Mr. Jugraj Singh Bedi; Process Number: 2; Last 5 digitof registration number: 11208

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
	Creditor	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	1	388692474	1	350835481	79.45		37856993		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	20	96557255	20	87165598	19.74		9391657		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)	1	283844	1	283844	0.06		9391657		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	45548798	1	3298798	0.75		0	42250000	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		24	531082371	23	441583721	100.00		47248650	42250000	